

the Accounts.

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 2459/18/25]

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON COAL, MINES AND STEEL**

श्री दीपक प्रकाश (झारखंड): महोदय, मैं इस्पात मंत्रालय की 'अनुदान मांगों (2025-26)' के संबंध में विभाग-संबंधित कोयला, खान और इस्पात संबंधी संसदीय स्थायी समिति के छठवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ।

STATEMENT BY MINISTER

**Status of implementation of the Recommendations contained in the One
Hundred and Eighty-seventh Report of the Department-related
Parliamentary Standing Committee on Commerce**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA): Sir, I lay a statement regarding Status of implementation of the Recommendations contained in the One Hundred and Eighty-seventh Report of the Department-related Parliamentary Standing Committee on Commerce on 'Comprehensive Strategy to Map Major Products and Countries to Maximize Exports and Minimize Import'.

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I rise to announce that the Government Business in this House for the week commencing Monday, the 24th of March, 2025, will consist of:-

1. Consideration of any item of Government Business carried over from today's order paper: - It contains — (i) Further discussion on the working of Ministry of Home Affairs; and (ii) Consideration and passing of the Banking Laws (Amendment), 2024, as passed by Lok Sabha.